

**GOVERNMENT OF INDIA
SPACE
LOK SABHA**

UNSTARRED QUESTION NO:1180
ANSWERED ON:02.08.2006
INDIAN ENTITIES ON US ENTITY LIST
Panda Shri Prabodh

Will the Minister of SPACE be pleased to state:

- (a) whether certain Indian entities have been removed from the US Department of Commerce Entity list;
- (b) if so, the details thereof;
- (c) whether the Vikram Sarabhai Space Centre, the Liquid Propulsion Systems Centre and the Sriharikota Launch Centre of the ISRO continue to be on the US entity list; and
- (d) if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN):

- (a) Yes, Sir.
- (b) Following the US sanctions on India in 1998, several entities in India were placed in the Entity List of the US Department of Commerce, including Ammonium Perchlorate Experimental Plant (APEP), Department of Space (DOS), Indian Space Research Organisation Headquarters (ISRO HQ), ISRO Inertial Systems Unit (IISU), Liquid Propulsion Systems Centre (LPSC), Liquid Propulsion Test Facility (LPTF), Physical Research Laboratory (PRL), Solid Propellant Booster Plant (SPROB), Space Applications Centre (SAC), Sriharikota Range (SHAR), Space Physics Laboratory (SPL), Thumba Equatorial Rocket Launching Station (TERLS) and Vikram Sarabhai Space Centre (VSSC) of the Department of Space. APEP, DOS, PRL, SPL and TERLS were removed from the List in October 2001, and ISRO Telemetry, Tracking and Command Network (ISTRAC) was added to the List. ISRO HQ was removed from the List in September 2004. ISTRAC, IISU and SAC were removed from the List in August 2005.
- (c) Yes, Sir. LPSC, SHAR, SPROB and VSSC continue to be on the US entity list.
- (d) The reasons for continuation on the Entities List are known to the US Government. Government of India has sought removal of all Indian entities from the list.